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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

CONTEMPT PETITION NO. 83 of 1992

IN

O.A.NO. 724/90

DATE OF JUDGMENT: 1st March, 1993.

BETWEEN:

Mr. P. Laxma Reddy

Applicant

AND

1. Mr. K. Ramulu,
Sub Divisional Officer,
Telecom, Nagarkurnool.
2. Mr. K.V. Choudary,
Telecom District Engineer,
Mahabubnagar-50.
3. Mr. GV Gopichandran,
General Manager,
Telecom, Hyderabad Area,
Secunderabad-3.
4. Mr. H.P. Wagle,
Chairman,
Telecom Commission,
(representing Union of India),
New Delhi-1.

Respondent

COUNSEL FOR THE APPLICANT: Mr. V. Hanumantha Rao

COUNSEL FOR THE RESPONDENTS: Mr. NR Devaraj, Sr. CGSC

CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri T. Chandrasekhara Reddy, Member (Judl.)

contd...

To

1. Mr.K.Ramulu, Sub Divisional Officer, Telecom, Nagarkurnool.
2. Mr.K.V.Choudary, Telecom Dist.Engineer, Mahabubnagar-50.
3. Mr.G.V.Gopichandran, General Manager, Telecom, Hyderabad Area, Secunderabad-3.
4. Mr.H.P.Wagle, Chairman, Telecom Commission, Union of India, New Delhi-1.
5. One copy to Mr.V.Hanumantha Rao, Advocate, 3-5-21, Ramkote, Hyderabad.
6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
7. One spare copy.

pvm

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19/3/03

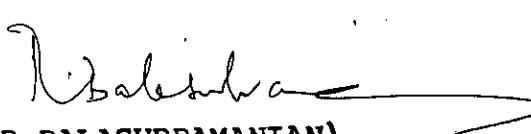
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JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

When the case was called, Mr. Mohan Kumar sought for adjournment on the ground that Mr. V. Hanumantha Rao, learned counsel for the CP applicant is not available. Heard Mr. N.R. Devaraj, Senior Standing Counsel for the Respondents who stated categorically that there is no work and none junior to the applicant is engaged.

2. In the Judgment dated 11.9.1990 in OA 724/90, by way of interim directions, it was directed to engage the applicant if work is available and in preference to outsiders. In view of the Statement of the learned Senior Standing Counsel for the respondents, the contempt petition is liable to be dismissed and it is dismissed accordingly with no order as to costs.

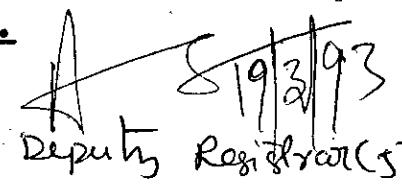
(Dictated in the open Court).


(R.BALASUBRAMANIAN)

Member (Admn.)


(T.C. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 1st March, 1993.


819/3/93
Deputy Registrar(s)